

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO.853
TO BE ANSWERED ON 12.12.2022

Ranganthittu Bird Sanctuary

853. SHRIMATI SUMALATHA AMBAREESH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether there are any special schemes for promotion and protection of Ranganthittu Bird Sanctuary and if so, the details thereof; and
- (b) whether the Government has recommended for any new wetlands from Karnataka to be placed under Ramsar convention and if so, the details thereof ?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

- (a) Protection and management of Protected Areas are primarily the responsibility of concerned State Governments /UT Administration. However, Ministry also provides financial assistance to States/UTs for protection and management of Protected Areas including Ranganathittu Bird sanctuary under Centrally Sponsored Scheme of Development of Wildlife Habitats.
- (b) Three wetlands namely Aghanashini Estuary, Magadi Kere Conservation Reserve and Ankasamudra Bird Conservation Reserve have been recommended by the Government of Karnataka to be designated as Ramsar sites.
